

OFFICE OF THE DISTRICT & SESSIONS JUDGE: NORTH-WEST DISTRICT:  
ROHINI COURTS: DELHI

CIRCULAR

Sub: Providing date of posting in Rohini Court Complex of the officials.

I am directed to convey that information furnished by all the officials/staff members in compliance with the directions contained in the circular bearing no. F.2(1)/Cir./Admn.(NW)/2019/3621-3696, dated 02.02.2019, must be correct as per office records.

Therefore, it is impressed upon all the officials to ensure accurate and exact information. Any official/staff member who has knowingly given incorrect, incomplete or misleading information regarding his/her posting shall be viewed seriously and stern disciplinary action shall be recommended against such official(s).

This issues with the prior approval of the Ld. District & Sessions Judge (North-West).

(Manu Rai Sethi)

Ld. Addl. Sessions Judge/Officer In-Charge  
Administration Branch-I  
District North-West, Rohini Courts, Delhi

(Shailender Malik)

Ld. Addl. Sessions Judge/Officer In-Charge  
Administration Branch-II  
District North-West, Rohini Courts, Delhi

No. F2(1)/Cir./Admn.(NW)/2019/.....4009-4084

Dated, Delhi the.....06/2/19

**Copy forwarded for information & necessary action to:**

1. The Ld. District & Sessions Judge (HQs), Delhi.
2. All the Ld. Judicial Officers, Administrative Officers (Judicial) and Branch, In-charges (North West District), Rohini Courts, Delhi with the request to bring the contents of the circular to the notice of staff members working their control.
3. The Record Officer (RTI/NW), Rohini Courts, Delhi.
4. PS to Ld. District & Sessions Judge (NW), Rohini Courts, Delhi.
5. The Facilitation Centre, Rohini Courts, Delhi.
6. The Dealing Official, Website of Rohini District Court, to upload the same on official website.
7. The Dealing Official, LAYERS Seat, Rohini Courts, Delhi to upload the same on portal.

(Manu Rai Sethi)

Ld. Addl. Sessions Judge/Officer In-Charge  
Administration Branch-I  
District North-West, Rohini Courts, Delhi

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